

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 106 OF 2015 &
IA NO. 414 OF 2018

Dated: 18th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s India Power Corporation Ltd.

... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Ambuj Dixit

Counsel for the Respondent(s) : Mr. G.Sai Kumar
Mr. Raheel Kohli for R-2

Ms. Malavika Prasad
for Mr. Hasan Murtaza for Intervener

ORDER

The learned counsel, Mr. Ambuj Dixit, appearing for the Appellant submitted that, due to some personal inconvenience to the learned senior counsel to appear before the Court today, a short adjournment may kindly be granted in this matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on 04.07.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt